

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

MA 2556/2019 IA 16/2021 CA 1192/2020 MA 3002/2019 CA 417/2022
CA 647/2022 CA 645/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 16.01.2023

NAME OF THE PARTIES: **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Applicant IA 16 & 1192 : Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Managldas

For the Applicant MA 3002 : Mr. Devesh Juvekar, Mr. Mayur Shetty, Ms. Kavita Brid-Chavan, Ms. Unnati Vijay i/b Rajani Associates

For the R-2 : Adv Cheryl Fernandes i/b AZB & Partners

For the SBI : Mr. Krishan Venugopal, Sr. Adv. , Mr. Sanjay Kapur, adv., Ms. Megha Karnwal, adv., Mr. Arjun Bhatia, adv., Mr. Surya Prakash

For the ILFS CA 647 : Adv. Fereshte Sethna a/w Adv. Kuber Dewan, Adv. Abhishek Tilak and Adv. Neeharika Aggarwal i/b DMD

For the Applicant/Intervenor : Sr. Adv. Mr. Janak Dwarkadas a/w Adv. Ms. Rishika Harish, Adv. Mr. V.P. Singh, Adv. Mr. Aditya Jalan, Adv. Ms. Sherna Doongaji and Adv. Ms. Vanya Chhabra i/b AZB & Partners for Cube Highways and Infrastructure Pvt. Ltd

For the Applicant CA 417 : Adv. Hamd Bhati i/b Junnarkar & Associates

ORDER

Ld. Senior Counsel Mr. Janak Dwarkadas appeared and submits that I.A. 15/2021 and IA 61/2022 may be heard together. After considering the submissions of the Sr. Counsel, Registry is directed to list the **I.A. 15/2021 and IA 61/2022** on Board on **19.01.2023** and retain the position of this matter **High on Board** on the adjourned date.

MA 2556/2019 IA 16/2021 CA 1192/2020 MA 3002/2019 CA 417/2022
CA 647/2022 CA 645/2022

List these matters on Board on **20.01.2023. Registry is directed** to retain the position of this matter **High on Board** on the adjourned date.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)